CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No.56/2018 In OA No.3782/2013

> Order Reserved on: 03.12.2018 Pronounced on:06.12.2018

Hon'ble Mr. K.N. Shrivastava, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

Rekha Jain, W/o Mr. Madhukar K. Rao Jena, R/o A-2, 304 Rahul Residency, Paud Road, Pune, Presently at New Delhi.

-Petitioner

(By Advocate Shri M.K. Bhardwaj)

Versus

- Y.N. Chaturvedi,
 Vice Chairman,
 KVS, Shastri Bhawan,
 New Delhi.
- Santosh Kumar Mall,
 Commissioner,
 KVS 18, Institutional Area,
 SJA Marg, New Delhi.

-Respondents/Contemnors

(By Advocate Shri S. Rajappa)

ORDER

Shri K.N.Shrivastava, Member (A):

This CP has been filed by the applicant for the alleged noncompliance of the order dated 25.07.2017 in OA No.3782/2013 wherein a direction was given to the respondents to pay salary to the applicant for the period from 14.12.2009 to 02.07.2012 in accordance with FR-54. A short affidavit has been filed on behalf of the respondent no.2 in which it is stated that due to school vacation there has been delay on the part of the respondents in complying with the order, which is regretted.

- 2. The original respondents had also filed RA No.200/2018 in this CP, which has been disposed of with a clarification to order dated 25.07.2017 in OA No.3782/2013. Shri Rajappa, learned counsel for the original respondents, during the course of hearing of RA No.200/2018, had submitted that after receipt of the clarification the respondents would take immediate action to comply with the Tribunal's order in the OA. The Tribunal has clarified the order in the OA and in its order disposing the RA and has directed the original respondents/review applicants to comply with the order of the Tribunal in the OA within four weeks.
- 3. In view of the order passed in RA-200/2018, we direct closure of this CP with liberty to the contempt petitioner to seek its revival in case the order of the Tribunal in the OA is not complied with, within the period indicated in the order in the RA. Notices are discharged.

(S.N. Terdal) Member (J) (K.N. Shrivastava) Member (A)

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